

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **09.01.2026** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 380/2024 Delay in refiling IA No. 1038/2024 To implead IA No. 1171/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T Hariharasuthan, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd WITH	Mr. Sandeep Harish	
2.	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru S. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd & 4 Ors WITH	Mr. Sandeep Harish	Mr. Ravi Rajagopalan R2- R4 Mr. Pranav Gopalakrishnan R5
3.	Comp App (AT) (CH) (Ins) No. 171/2025	Assistant Commissioner, PN Palayam Circle, Commercial Taxes Dept., Govt. of Tamil Nadu Vs Rocksand Minerals Pvt Ltd & 7 Ors	Mr. Sandeep Harish	Mr. Pranav Gopalakrishnan R1 Mr. Ravi Rajagopalan R6

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in